

<p style="text-align: center;">प्रेस प्रकाशनी संचार विभाग</p>		<p style="text-align: center;">PRESS RELEASE DEPARTMENT OF COMMUNICATION</p>
<p>केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</p>		<p>Central Office, S.B.S. Marg, Mumbai 400 001</p>
<p>फोन: 91 22 2266 0502 फेक्स: 91 22 2270 3279 इ-मेल : helpdoc@rbi.org.in</p>	<p>भारतीय रिज़र्व बैंक</p>	<p>Phone: 91 22 2266 0502 Fax: 91 22 22703279 e-mail: helpdoc@rbi.org.in</p>
<p>वेबसाइट : www.rbi.org.in/hindi</p>	<p>RESERVE BANK OF INDIA</p>	<p>Website : www.rbi.org.in</p>

April 21, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s. International Resources Management & Leasing Corporation Ltd.**

The Reserve Bank of India has on March 17, 2008 cancelled the certificate of registration granted to M/s. International Resources Management & Leasing Corporation Ltd. having its registered office at B-1/12 Safdarjung Enclave, New Delhi - 110029 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. International Resources Management & Leasing Corporation Ltd., cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release :2007-2008/1357